

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-66/2005/12211/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Rafique Ahmed Tapadar
Principal Judge,
Family Court-II, Kamrup (M),
Guwahati.

Dated Guwahati the 19th December, 2023.

Sub: **Casual leave.**

Ref:- Your letter No. FCK.5/12/PJ/484/2023 dtd. 14.12.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 15.12.2023.**

The Counsellor, Family Court-II, Kamrup (M), Guwahati will remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-66/2005/12212/A, dated , 19-12-23

Copy forwarded for information to:

- ✓1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)